

THE GAUHATI HIGH COURT AT GUWAHATI
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)**

NO.HC.VII-50/1997/1052/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. A. Deka,
Principal Judge, Family Court,
Barpeta

Dated Guwahati, the 5th March, 2019.

Sub:- **Station Leave permission.**

Ref:- Your letter No. F.C.(B)/2019/147 dtd. 01.03.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 02.03.2019 till the morning of 05.03.2019, has been granted/ rejected.

Yours faithfully,

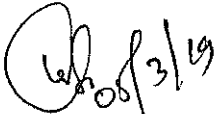
sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/1997/1053/A, dated 5-3-19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
Kolan